

**Central Administrative Tribunal
Principal Bench**

**CP No.715/2017 in
OA No.382/2016**

New Delhi, this the 18th day of July, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Sh. Madan Pal Singh
Aged about 47 years
S/o Sh. Mahipal Singh
R/o C-404, Kasturi Aviary
Ambica Township
Jeevraj Park
Rajkot, Gujrat. ...Applicant

(By Advocate: Shri S.K. Gupta)

Vs.

1. Sh. Hasmukh Adiya
Secretary, Department of Revenue
Ministry of Finance
North Block, New Delhi.
2. Sh. Sushil Chandra
Chairman, Central Board of Direct Taxes
Ministry of Finance
Department of Revenue
North Block, New Delhi.
3. Shri R.K. Goyal
Director General of Income Tax (HRD)
2nd Floor, ICADR Building
6, Institutional Area
Vasant Kunj
New Delhi-110070. ...Respondents

(By Advocate: Shri Hanu Bhaskar)

ORDER (ORAL)**Justice L. Narasimha Reddy :-**

The petitioner filed OA No.382/2016 with a prayer to direct the respondents to prepare All India Seniority List of Income Tax Officers. The OA was disposed of on 21.03.2017 directing the respondents to complete the process of preparing the seniority list within a period of four months. This contempt case is filed alleging that the respondents did not comply with the directions.

2. On behalf of the respondents a counter affidavit is filed. It is stated that the All India Seniority List has been published vide letter dated 05.02.2018 and that the list has been uploaded on the department's website.
3. Heard Shri S.K. Gupta, learned counsel for the petitioner and Shri Hanu Bhaskar, learned counsel for the respondents.
4. It is not in dispute that the respondents have since published the seniority list. Though, it is urged on behalf of the petitioner that his name did not figure in the list, we do not propose to undertake any inquiry into that. It is for the petitioner to make a

representation to the department in this behalf or to institute a separate OA ventilating his grievance. Therefore, the CP is closed. It is left open to the petitioner to pursue his remedies, in accordance with law.

(Aradhana Johri) (Justice L. Narasimha Reddy)
Member(A) Chairman

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